

Response to the queries submitted by the bidders during pre-bid meeting of designing, construction, renovation, interior & furnishing, execution & supply works held on 05.01.2014 at 11.00 am at High Court, Allahabad

- (i) Last date & time of bid submission is extended upto 18.01.2014 by 2.00 p.m.
- (ii) Date & time of opening of technical bid is fixed on 18.01.2014 at 2.30 p.m. at Video Conferencing Room (Computer Centre), High Court, Allahabad.
- (iii) Date & time of the presentation is fixed on 19.01.2014 at 11.30 a.m. at Video Conferencing Room (Computer Centre).
- (iv) 10% amount (of total Purchase Order value of renovation works) will be provided in advance to the final bidder (to whom contract will be awarded) as mobilisation amount subject to submission of Bank Guarantee (BG) of the same amount by the bidder.
- (v) The bidders may submit Earnest Money (EMD) of Rs. 50 lacs in form of Bank Guarantee (valid till 31st March, 2014) in place of Demand Draft.
- (vi) The firm will be required to take temporary official electricity connection for use of electricity till completion of the project. However, they may use water free of cost within premises of the Court.
- (vii) Storage of raw materials/godown may be provided within the premises of the Court for which temporary construction will be made by the firm. The firm may submit their specifications for the space required (viz. area/open space/ godown/store etc.) and security. Labor hutments will not be allowed in the High Court Campus.

Additional information:

1. **Availability of electrical connection for providing supply to air-conditioning and electrical installations:** As per existing conditions, DB/MCB have been provided for electrical connections to each space under consideration. However, if, as per proposed designs, it is required that connection may have to be taken from any other location, the contractor must supply/fix the necessary wiring from the local sub-station inside the Allahabad High Court campus to the installations.
2. **Blank quantities for some items of work:** Since the tender requires design proposal by the bidders, some items of work/quantity may be filled by the bidder. However, general guidelines regarding quality and specification have been provided as part of the tender document. All proposed materials shall be of reputed National Brands and all parts of work to be executed in-site or sourced by the bidder must confirm to standard practices laid down by Indian Standards and CPWD.